No. A-22011/01/2017-Ad.II
Government of India
Ministry of Corporate Affairs

5th Floor, ‘A’ Wing, Shastri Bhavan,
New Delhi-110001, dated: 31st March, 2017

OFFICE ORDER

Consequent upon transfer and posting of Sh. D. Bandopadhyay vide order of even number dated 29.03.2017, and with the approval of the Competent Authority, Shri Rakesh Tiwari, Joint Director (Legal), MCA HQ is transferred and posted as ROC, Delhi.

2. Sh. Sanjay Shorey, Joint Director, CL-II is assigned the duties of JD (Legal) in addition to his existing duties, till further orders.

(Ravi Vazirani)
Under Secretary to the Government of India
Tele. : 2338 3507

Copy to:

1. Officers concerned.
2. PS to CAM
3. PS to MOS (CA)
4. PSO/ PPS/ PS to Secretary/ AS/ DGCoA/ JS (B)/ JS (G)/ JS (K)/ JS (AC)/ EA.
5. Director, SFIO
6. All RDs/ ROCs/ OLs/ ROC-cum-OLs, MCA
7. All officers/ Sections of MCA HQ.
8. PAO, MCA, New Delhi.
9. E-Gov Cell for placing this order in employees corner under transfer/ posting
10. Personal file of the officer.